

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

7

C.P (IB).No. 347/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Henkel Adhesives Technologies India Pvt.Ltd -Versus- Ess Dee Aluminum Ltd.	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Anddy,
Adv.

Ess Dee
Aluminum.

Rahul Anddy,
16/10/17

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondents is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

sd
(Jinan K.R.)

Member (J)

sd
✓
(Vijai Pratap Singh)
Member (J)